

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:763
ANSWERED ON:12.11.2010
PATIENT WELFARE COMMITTEES
Singh Shri Jagada Nand

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to set up `Patient Welfare Committees` at State, District, Block and Village level under National Rural Health Mission;
- (b) if so, the details thereof, State-wise;
- (c) whether several States have missed their targets in the absence of a decentralized system during the period 2005-2008;
- (d) if so, the details thereof; and
- (e) the efforts being made by the Government to achieve the targets by the end of 2010, which are still lagging behind?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): Yes. The Framework for Implementation of National Rural Health Mission [NRHM] provides for constitution of Patient Welfare Committee [Rogi Kalyan Samiti] in Primary Health Centres, Community Health Centres and District Hospitals in this country to bring in the community ownership in running of the health facilities.

A state-wise statement showing the number of facilities for registration of Rogi Kalyan Samiti and the achievements is Annexed.

(e): The following initiatives have been taken by the Government for expediting the constitution of RKS at health facilities:

- # Funds are released to all State/UT Governments annually for utilization by RKS, which cannot be used for any other purpose.
- # Guidelines for Utilization of funds by RKS have been issued.
- # The registration of RKS by the State/UT Governments is monitored on quarterly basis.